GOVERNMENT OF INDIA DEFENCE LOK SABHA

UNSTARRED QUESTION NO:1805 ANSWERED ON:07.03.2011 SALE OF USED VEHICLES Ganeshamurthi Shri A.;Tagore Shri Manicka

Will the Minister of DEFENCE be pleased to state:

(a) whether the used vehicles from Indian Army/Arms depot are being sold out to the Members of Parliament (MPs) as per their requests;

(b) if so, the details thereof;

(c) the number of such requests received from MPs for disposal of such vehicles during the last three years;

(d) the number of vehicles allotted, taken and rejected by the MPs during the above period; and

(e) the reasons, if any, for rejection of such vehicles by them?

Answer

MINISTER OF DEFENCE(SHRI A.K. ANTONY)

(a) to (e): A statement is attached.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF LOK SABHA UNSTARRED QUESTION NO. 1805 FOR ANSWER ON 7.3.2011

In order to enable the Members of Parliament to tour their constituencies and thereby to help them in the performance of their duty, vehicles from Defence disposal stocks are allotted to them on request.

Sitting Members of Parliament are eligible to get a total of three vehicles viz., Jeep/Jongas/Motor Cycles in any combination during their tenure. They are also eligible to apply for one Ambassador Car Class V / or Class VI but that has to be within the eligibility of the three vehicles. The prices of these vehicles are fixed periodically for them.

During the last three years, 82 requests were received from MPs and a total of 207 vehicles were allotted to them. However, only five vehicles have been collected so far. Government is not aware of the reasons, if any, for the vehicles not taken so far.